		(10)	111 01 01 05)
Name of the Port	1996-97	1997-98	1998-99
Kandla	80.77	100.95	146.02
Mumbai	218.15	211.15	172.91
Jawaliarlal Nehru	106.25	150.33	i 96.22
Mormugao	21.83	27.16	20.47
New Mangalore	60.40	83.02	72.41
Cochin	43.17	44.19	33.41
Tuticorin	27.60	38.08	40.79
Chennai	109.15	101.87	94.78
Visakhapatnam	104.55	95.81	92.50
Paradip	63.60	73.41	59.36

# Statement Operating Surplus of Major Port Trusts

(Rs.

in crores)

# **Rubberisation of National Highways**

1050. SHRI NAGENDRA NATH OJHA:

### SHRI V.V. RAGHAVAN:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Government have directed all the states to use rubber-modified bitumen for constructing busy stretches of National Highways;

(b) if so, how many States have responded to this request; and

(c) whether it is a fact that Government are planning to use synthetic rubber which have to be imported instead of natural rubber which is abundantly available indigenously for the rubberisation of the roads; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir. In order to provide more durable and better performing roads, thp Government has decided to introduce the use of Rubber/Polymer-Modified Bitumen in minimum 10% of periodical renewal works of National Highways and also in bituminous wearing

191

course of original works on the heavily trafficked sections of National Highways to start with.

(b) So far eight States and one Union Territory have responded.

(c) and (d) Several type of modifiers including synthetic and natural rubber are permitted. Their use at any given location will be governed by relative economy.

#### **Restructuring of SCI**

1051. SHRI R. S. GAVAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received a report from Price Waterhouse Coopers mandated with a task of drafting a blueprint for the restructuring Shipping Corporation of India;

(b) if so, the details thereof along with the recommendations made;

(c) whether Government have taken decision on the disinvestment of SCI; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Docs not arise.

(c) and (d) Government have decided, in principle to disinvest 40% of SCI's equity in addition to the 20% already disinvested. The detailed modalities of disinvestment have not been worked out as yet.

## Allocation of CRF to Madhya Pradesh

† 1052. SHRI DILIP SINGH JUDEV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount sought by the Madhya Pradesh Government from Central Road Fund year-wise from the year 1994-95 to 1999-2000;

(b) the actual amount provided to Madhya Pradesh in this regard;

<sup>†</sup>Original notice of the question was received in Hindi.

192